

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

OA No.494 of 2005

Date of order : 11.8.2005.

C O R A M

Hon'ble Mr. Justice P.K.Sinha, Vice-Chairman

Ram Kishun Ram ..... Applicant

Vrs.

Union of India & Ors. ..... Respondents.

Counsel for the applicant : Shri M.P.Dixit

Counsel for the respondents : Shri Amitabh Pandey, ASC

O R D E R

By P.K.Sinha, VC :-

Heard the learned counsel for the parties. This is an application praying therein to extend the benefit of Central Govt. Family Pension Scheme in favour of the applicant also in view of the various orders passed by this Tribunal as <sup>at</sup> Annexure-A/1. The second prayer is for restoration of commuted value of pension after completion of 15 years of superannuation.

2. The applicant was initially appointed on 26.6.1952 in C.M.L.W.O. and superannuated from service w.e.f. 1.1.1986 while working as Adult



- 2 -

Education Instructor in an organisation under C.M.L.W.O. and was granted pro-rata pensionary benefits for the services rendered under the Central Govt. w.e.f. 1.10.1986.

3. It has also been stated that he had submitted representations including one dated 5.10.2002 for family pension and restoration of commuted value of pension but no reply till date had been received.

4. This requires verification of the facts as mentioned in this application after which order can be passed by the competent authority in accordance with law and rules. As submitted, the representations filed earlier are also pending before the respondents.

5. In that view of the matter, the respondents are directed to consider the pending representations of the applicant and record orders after verification of facts, in accordance with law within three months of the receipt of a copy of this order and a copy of this application with annexures. The applicant is directed to file a copy of this order alongwith a copy of the application with annexures, before the Respondent No.4 within three weeks of this order.

6. With the aforesaid directions, this application is disposed of.



[ P.K. Sinha ]  
Vice-Chairman

mps.